

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 306(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: M/s Umang Polymers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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| | For the Petitioner(s): | Mr. G. P. Madaan, Advocate | | |
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| | For the Respondent(s): | Mr. Manish Raj, Company Prosecutor, ROC, Delhi Ms. Lakshmi Gurung, Standing Counsel for IT Dept. | | |
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ORDER

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 24th January, 2018. ✓

-S-d-1

(Deepa Krishan)
Member (T)

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(Ina Malhotra)
Member (J)